

**Development of deep-sea fishing**

1261. SHRI SURESH KALMADI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether it is a fact that Government have taken steps for the development of massive resources for deep-sea fishing in the country;

(b) if so, whether Government propose to have broad based bilateral agreements with countries having advanced fishing vessels and technical know-how; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO) ; (a)

Steps taken by the Government for the development of deep sea fishing in the country are given in the statement (*See below*)

(b) There is no proposal under consideration of the Ministry to enter into bilateral agreement with any country in respect of deep sea fishing.

(c) Does not arise.

**Statement**

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- (i) Augmentation of deep sea fishing fleet through judicious mix of mainly indigenous, imported and leased vessels.
  - (ii) Encouraging Indian fishing companies to enter into joint venture with foreign fishing companies for deep sea fishing, etc.
  - (iii) Provision for test fishing by foreign fishing companies in collaboration with the Indian company in Indian waters.
  - (iv) Provision of 33% subsidy on the cost of indigenously constructed deep sea fishing vessels.
  - (v) Provision of loan facility on soft term by Shipping Credit and Investment Company of India Ltd.
  - (vi) Systematic and intensive survey of fishery resources in Indian Exclusive Economic Zone
  - (vii) Assistance for construction of fishing harbours at major and minor ports.
  - (viii) Training of deep sea fishing operatives for manning the fishing vessels.
  - (ix) Regulation of fishing by foreign vessels in the Exclusive Economic Zone and by Indian owned vessels in the Territorial waters.
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**Revival of Soyabean Industry**

1262. DR. YELAMANCHILI SIVAJI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) what steps have been taken to revive the Soyabean industry in the country;

(b) whether Government propose to import Soyabeans for processing

locally instead of importing processed oil; and

(c) whether Government is reluctant to permit Soyabean import; if so what are the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO) : (a) to

(c) Information is being collected and will be laid on the Table of the House.